

**Closure of Indian Investment Centres**

818. SHRI KUSUMA KRISHNA MURTHY:  
SHRI P.M. SAYEED:  
SHRI MADHAVRAO SCINDIA:  
DR. C. SILVERA:  
PROF. K.V. THOMAS:  
SHRI NANI BHATTACHARYA:

Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to close India Investment Centres, Tourist Offices and India Supply Missions abroad;

(b) if so, the details thereof and the details of the countries where the Indian Investment Centres are proposed to be closed;

(c) the annual savings likely to be made after the proposed closure of IICs;

(d) whether the Non-resident Indians are against the closure of IICs; and

(e) if so, the steps proposed to be taken by Government in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) Yes, Sir.

(b) It is proposed to close down the overseas offices of IIC in Tokyo, New York, London, Frankfurt, Abu Dhabi and Singapore.

(c) The annual savings from this are likely to be to the extent of Rs. 22.80 crores (based on IIC's Budget estimates of 1990-91).

(d) and (e). Government have received representations from some of the NRIs against the closure of the IIC's overseas offices. The Indian Mission overseas and the

India Investment Centre in Delhi would attend to NRI related matters.

**Demands of Doordarshan/A.I.R. Personnel**

819. SHRI P.M. SAYEED:  
SHRI SANTOSH KUMAR GANGWAR:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the main demands of the agitating Programme personnels belonging to Doordarshan and All India Radio; and

(b) the response of Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The main demand of the Programme Staff Association of All India Radio and Doordarshan is the constitution of the Indian Broadcasting (Programme) Service.

(b) The Government have taken steps for early constitution of the proposed Service.

**Income Tax Raids**

820. DR. C. SILVERA: Will the Minister of FINANCE be pleased to state:

(a) whether some Income Tax raids have been conducted in different parts of the country during January to July, 1990;

(b) whether these raids have also been conducted in certain houses and premises of assesses against whom no arrears of income tax were pending; and

(c) if so, the reasons for such raids?